

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) There is no separate scheme for vocational education for women. A Centrally-Sponsored Scheme of Vocationalisation of Secondary Education has been started with effect from 1987-88 under which financial assistance is provided to the States/UTs for introduction of vocational courses at +2 level in schools, depending upon their proposals and availability of funds for the Scheme. There is no State-wise allocation of funds for this scheme.

(b) to (d). Do not arise.

#### Private Museums

2479. SHRI PRAKASH V. PATIL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether many valuable art pieces are still being preserved in private museums ;

(b) if so, how many such museums are there in the country ;

(c) whether Union Government give them regular assistance for their preservation ;

(d) how are these being maintained ; and

(e) whether a national policy will be evolved in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a), (b) and (d). There are over 400 museums in the country, managed by Central Government, State Governments and private bodies. These museums are reported to be in possession of many valuable art pieces and are being preserved by them under the Rules by which they are governed.

(c) and (e). "Museums" is a State subject under the Constitution of India and matters relating to them are primarily concerned with the State Governments. The Central Government, however, considers token grants for preservation of its art treasures whenever an application is made by

a private museum. Further, a Central Advisory Board of Museums considers urgent problems faced by museums from time to time and makes suitable recommendations.

#### De-addiction Programmes as Part of Curriculum

2480. SHRIMATI D.K. BHANDARI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government propose to make de-addiction programmes as part of the school/university curriculum ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) to (c). There is no proposal to make de-addiction programmes a specific part of the school/university curriculum. Material on the disorders caused by addiction to drugs and alcohol and their harmful effect is included in the curriculum for Secondary and Higher Secondary Classes. Some Universities are also involved in the preparation of material for creation of awareness about the harmful effects of drug abuse and the training of personnel for its prevention.

[Translation]

#### Fire Incident in Bokaro Steel Plant

2481. SHRI KALI PRASAD PANDEY :  
SHRI KAMLA PRASAD RAWAT :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether a devastating fire took place in the store of Bokaro Steel Plant on 12 May, 1988 ;

(b) if so, the causes thereof ; and

(c) the details of loss suffered in fire and the safety measures taken in this regard and the responsibility fixed for negligence ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE

MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) : (a) and (b). Yes, Sir. Two fire incidents occurred on May 12, 1988 which were caused by the carbon sparks emitted from the exhaust pipe of locos used for the movement of wagons in Stores.

(c) Bokaro Steel Plant has suffered a total loss of Rs. 13.41 lakhs due to burning/damage of the used and rejected conveyor belts, transformers, valves, etc. in these fires.

The safety measures taken are as follows :

- (i) The Stores Yards/Sheds are kept tidy, free from dust, grass, bushes and other fire hazards ;
- (ii) The water static tanks and Hydrants are periodically checked and fire fighting rehearsals are carried out.

The fire incidents were enquired into by an Enquiry Committee. No official has been held responsible for the outbreak of fires which were found to be accidental.

[English]

#### Fish Harvest in Alleppey and Ernakulam Districts

2482. SHRI VAKKOM PURUSHOTHAMAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether fish harvest during the 'Chakara' season in places off the Alleppey and Ernakulam districts in Kerala has been on the decline for sometime past ;

(b) whether the decline is due to over-exploitation of the sea fish in the region or due to some other reasons ;

(c) if so, the details thereof and measures taken or proposed to be taken by Government in this regard ; and

(d) the estimated quantity of fish harvest during the 'Chakara' season in the current year ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) to (c). Fish harvested during

the 'Chakara' season off Alleppey and Ernakulam Districts have been on the decline for some time past. The 'Chakara' or Mud Bank formation have not been regular during the Monsoon seasons in the recent years due to complex meteorological and Hydrographic factors. The fishing pressure on species such as *Penaeus indicus* and *Matapenacus dobsoni* have also been on the increase in the estuarine and nearshore areas in recent years. These two are the main contributory factors for the decline of catch from 'Chakara'. The Government of Kerala should enforce the Marine Fishing Regulation Act more strictly and also take measures for preventing fishing of juvenile Prawns in estuarine areas.

(d) During the current 'Chakara' season, Mud Bank formation has been very feeble and lasted for only a few days. Daily catch of shrimp was Nil to 200 Kg. per unit and fish catch ranged from 200—700 Kg. per unit of ring seine.

#### National Commission on Women's Problems

2483. SHRI S.B. SIDNAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a 3-day Conference of women which was held in April this year demanded the set up of a National Commission exclusively to deal with their problems ;

(b) whether the Conference also suggested that uniform civil code should be immediately introduced ; and

(c) if so, the other suggestions made and how many of them have been considered by Government ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) A statement is given below. As for Government's reaction, the report of the workshop has been received only on the 3rd August 1988 and as such it is too early for Government to indicate how many of the